

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 51/RP/2016**

in

**Petition No. 201/TT/2015**

- Subject:** Review of order dated 29.7.2016 in Petition No. 201/TT/2015 under section 94(1) (f) of the Electricity Act, 2003.
- Date of Hearing:** 6.12.2016
- Coram:** Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Review Petitioner:** NTPC Limited (NTPC)
- Respondents:** Karnataka Power Transmission Corporation Limited and 17 others
- Parties present:** Shri Nishant Gupta, NTPC  
Shri Rohit Chhabra, NTPC  
Shri B.S. Rajput, NTPC  
Shri V.K. Jain, NTPC  
Shri Piyush Kumar, NTPC  
Ms. Shruti Verma, EPTCL  
Shri Sitesh Mukherjee Advocate for PGCIL  
Ms. Akansha Tyagi, Advocate for PGCIL  
Ms. Manju Gupta, PGCIL

**Record of Proceedings**

The representative of petitioner submitted that the review petition was admitted on 11.11.2016 and as directed copy of the review petition was served on the respondents as directed by the Commission, however, no reply has been received from the respondents.

2. Learned counsel for PGCIL sought three weeks time to file reply.



3. The Commission directed the staff of the Commission to request CEA to submit its comments, as directed vide order dated 11.11.2016, on the NTPC's contention that the Kudgi-Narendra (new) line can be utilized for drawl by Karnataka through ICTs by 21.12.2016.

4. The Commission further directed the parties to complete the pleadings by 2.1.2017 and to list the petition on 3.1.2017. The Commission also observed that no further extension of time will be granted.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Legal)

